

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 27.08.2019

NOTICE

Take notice that the matters adjourned vide notice dated 23.08.2019 will be listed in the Court of Chairperson as indicated below:

| S. No. | Case No. | Name of the Parties | Original Date of Hearing | Next Date of Hearing |
|---------------|--|---|---------------------------------|-----------------------------|
| 1. | Competition App. (AT) No. 52 of 2018 | Parsoli Motors Works Pvt. Ltd. Vs. BMW India Pvt. Ltd. & Ors. | 26.08.2019 | 24.09.2019 |
| 2. | Competition App. (AT) No. 83 of 2018 | India Glycols Limited Vs. Competition Commission of India & Ors. With | 26.08.2019 | 30.09.2019 |
| 3. | Competition. App. (AT) No. 86 of 2018 | Balrampur Chini Mills Ltd Vs. CCI & Ors With | 26.08.2019 | 30.09.2019 |
| 4. | Competition App. (AT) No. 91 of 2018 | Bajaj Hindustan Sugar Ltd. Vs. Ester India Chemicals Ltd. & Ors. With | 26.08.2019 | 30.09.2019 |
| 5. | Competition. App. (AT) No. 92 of 2018 | Mawana Sugars Ltd. Vs. Competition Commission of India & Anr. With | 26.08.2019 | 30.09.2019 |
| 6. | Competition App. (AT) No. 93 & 98 of 2018 | Dalmia Bharat Sugar & Industries Ltd. Vs. Competition Commission of India & Anr. With | 26.08.2019 | 30.09.2019 |
| 7. | Competition App. (AT) No. 94 of 2018 | Uttam Sugar Mills Ltd. Vs. Competition Commission of India & Ors. With | 26.08.2019 | 30.09.2019 |
| 8. | Competition. App. (AT) No. 97 of 2018 | Triveni Engineering & Industries Ltd Vs. Ester India Chemicals Ltd & Anr. With | 26.08.2019 | 30.09.2019 |
| 9. | Competition App. (AT) No. 99 of 2018 | The Andhra Sugars Ltd. Vs. Competition Commission of India & Ors. With | 26.08.2019 | 30.09.2019 |

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| 10. | Competition App. (AT) No. 100 of 2018 | The Avadh Sugar & Energy Ltd. Vs. Competition Commission of India & Ors. With | 26.08.2019 | 30.09.2019 |
| 11. | Competition App. (AT) No. 101 of 2018 | Sir Shadi Lal Enterprises Vs. Ester India Chemicals Ltd. &Ors. With | 26.08.2019 | 30.09.2019 |
| 12. | Competition App. (AT) No. 102 of 2018 | KM Sugar Mills Ltd. Vs. Competition Commission of India & Anr. With | 26.08.2019 | 30.09.2019 |
| 13. | Competition App. (AT) No. 103 of 2018 | Indian Sugar Mills Association Vs. Competition Commission of India & Ors. With | 26.08.2019 | 30.09.2019 |
| 14. | Competition App. (AT) No. 104 of 2018 | The Seksaria Biswan Sugar Factory Ltd. Vs. Competition Commission of India & Anr. With | 26.08.2019 | 30.09.2019 |
| 15. | Competition Appeal (AT) No. 03 of 2019 | Simbhaoli Sugars Ltd. Vs. Competition Commission of India & Ors. With | 26.08.2019 | 30.09.2019 |
| 16. | Competition. App. (AT) No. 05 of 2019 | Shree Kamrej Vibhag Sahakari Khand Udoyg Mandali Ltd. Vs. Competition Commission of India & Ors. With | 26.08.2019 | 30.09.2019 |
| 17. | Competition. App. (AT) No. 06 of 2019 | Sahakari Khand Udoyg Mandal Ltd. Vs. Competition Commission of India &Ors. With | 26.08.2019 | 30.09.2019 |
| 18. | Competition. App. (AT) No. 07 of 2019 | Shree Ganesh Khand Udoyg Sahakari Mandli Ltd. Vs. Competition Commission of India & Ors. With | 26.08.2019 | 30.09.2019 |
| 19. | Competition. App. (AT) No. 08 of 2019 | Shree Mahuva Pradesh Sahakari Khand Udoyg Mandali Ltd. Vs. Competition Commission of India & Ors. | 26.08.2019 | 30.09.2019 |

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| 20. | Competition. App. (AT) No. 10 of 2019 | Sri Sarvaraya Sugars Ltd. & Ors. Vs. Competition Commission of India & Ors. | 26.08.2019 | 30.09.2019 |
| 21. | Competition App. (AT) No. 18 of 2019 | Godrej & Boyce Manufacturing Co. Ltd. Vs. Competition Commission of India & Ors. With | 26.08.2019 | 24.09.2019 |
| 22. | Competition App. (AT) No. 19 of 2019 | Rajiv Jhangiani & Ors. Vs. Competition Commission of India & Ors. | 26.08.2019 | 24.09.2019 |

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4. Website: www.nclat.nic.in

By Order
-sd/-

Registrar